

Title: Need to expedite setting up of a gas-based Petro-Chemicals Complex in Assam. –Laid.

SHRI SARBANANDA SONOWAL (Dibrugarh) : Sir, I draw attention of the Government about the gas-based Petro-Chemical Complex which was to be set up in Assam under Clause 7 of the Assam Accord. The Central Government issued a Letter of Intent for setting up the Gas Cracker Project as a joint venture project. The Assam Industrial Development Corporation signed a Memorandum of Understanding with RAPL. It is pertinent that on November 24, 1994 the foundation stone of the Project was laid by the then Prime Minister Shri Narasimha Rao following which necessary land was acquired by the Dibrugarh District Administration at Tengakhat. The site was subsequently shifted to Lepatkata on technical ground. All formalities are completed to hand over the land. But, nothing has come out so far and huge quantity of associated gas is being wasted every year.

I, therefore, urge upon the Union Government to take a firm step to commission the project immediately. If the promoter RAPL is reluctant on the pretext of their unreasonable demands, the project should be started in the public sector.

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